

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CAA 54 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE COMPANY: IMA Pvt. Ltd. And M/s Skyroof Builders Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Soumyajit Nath, Advocate for the Petitioner


Ms. Lakshmi Gurung, Standing Counsel, Income Tax Dept.
Mr. Amish Tandon and Mr. Ajeyo Sharma, Advocates for OL

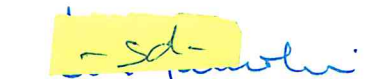
ORDER

Ld. Counsel for the Petitioner submits that no objection has been filed by the OL in this case. Court notice to the OL. It is submitted that the objection of the RD has been received which has been duly replied.

Ms. Lakshmi Gurung, Ld. Counsel for the Income Tax Department prays for sometime to file her report.

To come up on 8th January, 2018. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)